

ATTENDANCE-CUM-ORDER SHEET OF HEARING

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

TP No.01/397/398/GB/2016
(C P No.619/2010)

Asharam Leasing & Finance Pvt. Ltd. & Others. ...Petitioners

-Versus-

Doloo Tea Co. (I) Ltd. and Others ... Respondents

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing: 7th March 2017.


Name of the Company	Doloo Tea Co. (India) Ltd. and Others		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Mr A.K. Sahewalla and Mr R.K. Rai, learned counsel representing the petitioner are present. They pray that the proceeding be adjourned for some time.

2. In that connection, I have also heard Mr A. Banerjee and Mr R. Mullick, learned counsel representing the respondents.

2. On consideration of the submissions made by the learned counsel for the parties, this proceeding is adjourned till 09.05.2017.


Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati

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